

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated-Guwahati, the 22nd July, 2015

No.HC.VII-348 (Pt.-I)/2012/3166/A ### Hon'ble the High Court has been pleased to **exempt** Shri Lohit Kumar Saikia, Chief Judicial Magistrate, Darrang, Mangaldoi & Smti Munmun B. Sarma, Secretary, District Legal Services Authority, Kamrup, from attending the training programme on "**Change Management and the Ubuntu OS**", scheduled to be held at the Conference Hall of the Judicial Academy, Assam on 25th & 26th July, 2015.

However, Shri Lohit Kumar Saikia will attend the said training programme at Nagaon on **22nd & 23rd August, 2015.**

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-348(Pt.-I)/2012/3167 - 3181/A dated 22.07.2015

Copy forwarded for information and necessary action to:

1. Shri Ashok T. Ukrani, Member (Judicial), e-Committee, Supreme Court of India
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action ((in reference to the Notification No. HC.VII-348(Pt.-I)/2012/2837/A, dated 22nd June, 2015 & HC.VII-348 (Pt.-I)/2012/3059/A, dated 15.07.2015)
4. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Kamrup (M), Guwahati / Darrang, Mangaldoi / Nagaon.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Joint Registrar, Judl. / PM & P / Admn.-I., Gauhati High Court, Guwahati
8. Shri Lohit Kumar Saikia, Chief Judicial Magistrate, Darrang, Mangaldoi
9. Smti Munmun B. Sarma, Secretary, District Legal Services Authority, Kamrup, Guwahati
10. The Administrative Officer, Judicial Academy, Assam. He is requested to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
11. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notification in the official web site of Gauhati High Court immediately.
12. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
14. The CA to Registrar General, Gauhati High Court, Guwahati.
15. Office File.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM